

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†1050
ANSWERED ON 08.02.2021**

FUNDS SANCTIONED TO DONGARGARH UNDER PRASAD SCHEME

†1050. SHRI SANTOSH PANDEY:

Will the Minister of TOURISM be pleased to state:

- (a) the quantum of funds sanctioned to Dongargarh in Chhatisgarh under PRASAD Scheme;**
- (b) the total funds released till date along with the details of the Detailed Project Report (DPR); and**
- (c) the time by which the work is likely to be completed?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (c): The Ministry of Tourism has sanctioned the project “Development of Maa Bamleshwari Devi Temple, Dongargarh, District Rajnandgaon, Chhattisgarh under PRASHAD Scheme with an estimated cost of Rs. 4333.07 lakh on 21.10.2020. Sanction order for release of an amount of Rs. 847.70 lakh towards the first installment has been issued on 29.01.2021. The project is to be completed within a period of 24 months. As per DPR the works approved under the project are:

- Development of Maa Bambleshwari Devi Temple**
- Development of Pragyagiri**
- Development of Pilgrimage Facilitation Center**
